

ITEM NO.7

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Civil Appeal No(s). 8128/2003

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SHARAMIK UNION KRISHI KARMACHARI SABHA

Respondent(s)

Date : 01-02-2023 This appeal was called on for hearing today.

For Appellant(s)

For Respondent(s)

Ms Sheena Taqui, Adv.
Ms Akansha Saini, Adv.
Mrs. Bina Gupta, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Sole respondent is duly represented.

Service of notice for alternative arrangement(counsel designated as Senior Advocate) is complete on the sole appellant but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Judge in Chambers for necessary directions.

ATUL M. KURHEKAR
Registrar